

SUPREME COURT OF INDIA

Re: Proposal for transfer of Mr. Justice Alok Aradhe, Judge,
Jammu & Kashmir High Court [PHC: Madhya Pradesh].

The Collegium, acceding to his request, resolves to recommend that Mr. Justice Alok Aradhe, Judge, Jammu & Kashmir High Court [PHC: Madhya Pradesh], be transferred, in the interest of better administration of justice, to Karnataka High Court.

(Ranjan Gogoi), C.J.I.

(Madan B. Lokur), J.

(Kurian Joseph), J.

(A.K. Sikri), J.

(S.A. Bobde), J.

New Delhi,
October 29, 2018.